

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.10.2017.


PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|--|---------|-----------------------------------|
| CA(CAA) No.60/BB/17 | - | For compliance of office objections | 230-232 | Leadrail Infra Solution Pvt Ltd |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
| ----- | | | |

No representation for petitioner. The matter is listed today for compliance. None appeared for petitioner. Registry to issue notice to the petitioner before passing order of dismissal for non compliance and for non appearance.

As a last chance, list it on 17.10.2017.


MEMBER (J)